

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
SPECIAL BENCH (Video Conference)**

PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 26.10.2020 AT 10.30 AM

TRANSFER PETITION NO.	TCP(IB) NO. 93/9/AMR/2019
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 242/9/AMR/2019
NAME OF THE COMPANY	Navayuga Engineering Company Ltd
NAME OF THE PETITIONER(S)	Wens Infra Projects
NAME OF THE RESPONDENT(S)	Navayuga Engineering Company Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

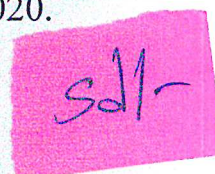
<small>Ries</small>			
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

<small>Ries</small>			
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Counsels representing both sides are present. For hearing submissions, matter adjourned at request. Put up the matter on 17.11.2020.



MEMBER JUDICIAL